

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:7596  
ANSWERED ON:16.05.2002  
SETTING UP OF NCES PROJECTS IN TAMIL NADU  
M. CHINNASAMY

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

- (a) the details of proposals submitted by Tamil Nadu, since January 2001 for setting up of projects connected with non-conventional energy sources;
- (b) the salient features of such projects; and
- (c) the time by which a final decision is expected to be taken on such projects?

**Answer**

MINISTER OF STATE FOR NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN)

(a), (b) & (c) : The details of proposals received in this Ministry from the State of Tamil Nadu since January, 2001 for setting up of various non-conventional energy projects indicating their salient features and decisions taken by the Ministry there on, are given in the Annexure.

Annexure referred to in reply to parts (a) (b) & (c) of Lok Sabha Unstarred Question No.7596 for 16.5.2002 regarding Setting up of NCES projects in Tamil Nadu.

Details of proposals received from the State of Tamil Nadu since January, 2001 for setting up of non-conventional energy projects

Sl.No.	Project Proposals and Salient Features	Decision/Present Status
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I. Biomass Gasifier

- 1x120 kW captive power project at Hosur. Sanctioned on 09.01.2002
- 2x100 kW captive power project in Madurai district. Sanctioned on 22.01.2002.
- 2x500 kW captive plant for thermal applications in tyre unit at Vellaripatti. Sanctioned on 23-3-2002.
- 2x500 kW captive plant for thermal applications in tube unit at Vellaripatti. Not approved.
- 1x100 kW captive plant for electric applications in Thanjavur Under examination.

II. Biomass Co-generation Power

- 4.5 MW Project by M/s. Shri Renuga Textiles Ltd., Theni District. for captive use. Not approved

III. Solar Photovoltaic

- 7 Implementation of SPV programme during 2001-02 Sanctioned in Tamil Nadu with a target of 4500 solar lanterns,

400 solar home lighting systems and 150 street lighting systems.

8. Additional targets of solar photovoltaic systems under SPV Programme for 2001-02 in Tamil Nadu. Not sanctioned
9. 52 kW (SPV capacity -85 kWp) Power Plant proposed for emergency supply in the SISI Office Building in Chennai. Under examination.
10. 1 kW (SPV capacity - 2.5 kWp) Power Plant proposed for lighting & fans of guest house of CECRI, Karaikudi. Under examination.
11. 1 kWp SPV Power Plant for water pumping at Guest House CECRI, Karaikudi Under examination.
12. 30 kWp SPV Power Plant for stand by power supply to CECRI Nagar Guest House & Security Lighting at Karaikudi. Under examination.
13. Setting up of SPV Test Centre proposed for testing of solar cells solar panels, solar lanterns, solar lighting with battery chargers at CECRI Karaikudi. Under examination.
14. SPV Electrification of 122 remote hamlets in 11 Districts in Tamil Nadu . Proposal was not approved as it was not fulfilling the terms of the scheme during 2001-02. Same has been again proposed for 2002-03 which is under examination.
15. Installation of 150 solar lanterns, 50 street lights and 1 SPV Pump at district Dindigul . Not sanctioned as there is no provision for 100 % funding by the Ministry.

#### IV. Water Pumping Windmills

16. A proposal for installation of four AV-55 Auroville type water pumping windmills for two individual users and two engineering colleges. Sanctioned on 23rd January,2002.

#### V. Energy Parks

17. Setting up of an Energy Park at Annamalai University, Annamalai Nagar, Distt. Chidambaram. Sanctioned on 17.7.2001.
18. Setting up of a Energy Park at RMK Engg. College, RSM Nagar,Kavaraipettai,Distt. Thiruvallur. Sanctioned on 17.7.2001.
19. Setting up of a Energy Park at Periyar Maniammai College of Technology for Women, Distt. Thanjavur. Sanctioned on 27.9.2001.
20. Setting up of a Energy Park at Kongu Polytechnic, Perundurair, Erode Distt. Sanctioned on 30-3-2002.
21. Setting up of a Energy Park at Karpagam Polytechnic Distt. Coimbatore Not approved

#### VI. Waste to Energy

22. 0.75 MW capacity power generation project based on sago industry wastewater by M/s K.S. Bio Power Pvt. Ltd., Salem using biomethanation technology. Under examination.
23. 2.5 MW power generation project from poultry droppings by M/s Subhashri Bio Energies Pvt. Ltd., Namakkal using biomethanation technology. Under examination.
24. 2.5 MW power project based on Tapioca Tuber at Salem by M/s. ARG and Company Bio Energy Pvt. Ltd., Salem using biomethanation technology. Not approved.
25. 225 kW power project from Sago industry wastewater by M/s. Varalakhshmi Company, Mallur, Namakkal using biomethanation technology. Sanctioned on 15-3-2002
26. Project from energy recovery from baggasse wash effluent at Newsprints and Papers Ltd., Karur using biomethanation technology. Sanctioned on 26-4-2002.
27. 0.75 MW power and 6,25,000 kcal/hr thermal energy project from solid and liquid wastes of Sago

- factory by M/s. Vasanthi Bio Energy System (P) Ltd., Namakkal using biomethanation technology. Under examination.
28. 0.75 MW power and 6,25,000 kcal/hr thermal energy project from solid and liquid wastes of Sago factory by M/s. ARG & Company Bio Energy System (P) Ltd., Salem using biomethanation technology. Under examination.
29. 0.75 MW power and 6,25,000 kcal/hr thermal energy project from solid and liquid wastes of Sago factory by M/s. Verti Bio Energy (P) Ltd., Namakkal using biomethanation technology. Under examination.
30. 0.75 MW power and 6,25,000 kcal/hr thermal energy project from solid and liquid wastes of Sago factory by M/s. Salem Paper Boards Pvt. Ltd., Salem using biomethanation technology. Under examination.

#### VII Solar Thermal

31. Proposal for one day workshop on solar passive architecture received from Science City, Dept. of Technical Education, Chennai Sanctioned